

**Central Administrative Tribunal
Principal Bench**

**CP No.796/2017
In
OA No.3388/2017**

New Delhi, this the 7th day of February, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Sumit Puniya, Age 26 years,
S/o Shri Karam Singh,
PO-Goela Kalan, District-Panipat,
Haryana-132104.

...Applicant

(By Advocate : Shri Vijay Pandita for Shri Sachin Chauhan)

Versus

1. Shri Aashim Khurana,
Chairman,
Staff Selection Commission,
Block No.-12,
CGO Complex,
Lodhi Road, New Delhi.
2. Shri O.P. Singh,
Director General,
Central Industrial Security Force,
Block No.13, CGO Complex,
Lodhi Road, New Delhi.
3. Shri Anurag,
Inspector General (Pers),
Directorate General, CISF,
(Recruitment Branch),
Block No.13, CGOs Complex,
Lodhi Road, New Delhi-110003.

...Respondents

(By Advocate : Shri G.S. Virk)

ORDER (ORAL)**Mr. V. Ajay Kumar, Member (J) :**

When the matter was taken up for hearing, it is submitted that the orders of this Tribunal have been complied with. Accordingly, the CP is closed. Notices are discharged. However, applicant is at liberty to avail his remedies, in accordance with law, with regard to the orders, now, passed by the respondents, if he is still aggrieved.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

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